

Black listing of R. K. Nayyar's concerns

4938. SHRI JAGESHWAR YADAV :
SHRI SHANKARRAO MANE :

Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether Shri R. K. Nayyar, the Producer, was blacklisted when he was making the film 'Intazaar' in the name of his own concern Sadhna Nayyar Films, Bombay ;

(b) whether the various departments making investigations, requested C. C. I. Ministry of Foreign Trade etc, not to issue any permission or permit of raw-material either to Shri Nayyar or to his father or to the cencer of his father M/s. Shaktiman Enterprises ;

(c) whether in contravention of such a request of various departments, permit of raw material was given in the name of his father's concern M/s. Shaktiman Enterprises, Bombay ;

(d) whether Government are aware that to defeat the action of Government, M/s. Shaktiman Enterprises, Bombay have been advertising for the release of the Film Intazaar in March, 1971 ; and

(e) if so, who are the persons responsible for this irregular activities and what action Government have taken against them ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOWDHARY RAM SEWAK) : (a) and (b). M/s. R. K. Nayyar and its branches were debarred from obtaining licences/release orders for a period of five years because of non-fulfilment of export obligations. Investigations are being conducted in respect of certain release orders issued in favour of M/s. R. K. Nayyar. No department had indicated to the Import Trade Control authorities not to issue licences to this firm or to the firms belonging to the father of Shri R. K. Nayyar.

(c) to (e). As the relevant papers are with the Investigating authorities, information is being collected and will be laid on the Table of the House.

Offer from Acharya Tulsi to amend the book 'Agni Priksha'

• 4939. SHRI MUHAMMAD SHERIFF : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have received any offer from Acharya Tulsi expressing his desire to amend his controversial book 'Agni Pariksha' ; and

(b) if so, the details thereof and the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) and (b). The information is being obtained from the State Government.

Grant of Punjab Pay Scales to the Employees of Chandigarh

4940. SHRI SHRI CHAND GOYAL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether all the employees serving in the Union Territory of Chandigarh have been granted the Punjab Pay Scales ;

(b) if not, the categories of those who have not yet been granted the Punjab Pay Scales ; and

(c) how are they being compensated ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT) : (a) Yes, Sir,

(b) and (c). Do not arise.

Memorandum submitted to Chairman of C. S. I. R. by Scientific Works' Association of Regional Research Laboratory Hyderabad

4941. SHRI SAMAR GUHA : Will the PRIME MINISTER be pleased to state :

(a) whether a memorandum was submitted to the Chairman of the Council of Scientific and Industrial Research by the Scientific